

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2475  
TO BE ANSWERED ON AUGUST 08, 2022.**

**DISCRIMINATION IN SALARIES OF RECEPTION STAFF**

**NO. 2475. SHRI MUZIBULLA KHAN :**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) Whether on instructions of senior officers of Chief/Executive Engineer level from NDZ-2 of CPWD, discrimination is being done in the salaries of staff working at the reception desks in buildings like Narmada, Kaveri, Brahmaputra etc., which comes under jurisdiction of Service Centre, CPWD located at Dr. B.D. Marg ;
- (b) if so, details thereof;
- (c) steps taken to conduct an enquiry by officers from other zone of CPWD, Head Office and Vigilance Department, to check this discrimination ; and
- (d) action taken by Government against officials responsible for this discrimination and pay proper salary to the staff working at the reception desks?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a) to (d) The staff deployed at the reception desks of the buildings like Narmada, Kaveri, Brahmaputra etc. under the jurisdiction of service centre, Dr. B.D. Marg, New Delhi Zone – 2 (NDZ-2), Central Public Works Department (CPWD) are outsourced employees engaged by the contractor under outsourced contract agreement of the CPWD. All the outsourced employees are being paid in accordance with provisions of Minimum Wages Act alongwith ESIC and EPF benefits etc.. The matter has been verified by other Zone of CPWD and it has been found that there is no discrimination in the salaries being paid to the said staff working in the reception Desks.

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